

Wednesday, 12th April, 1933

THE
COUNCIL OF STATE DEBATES

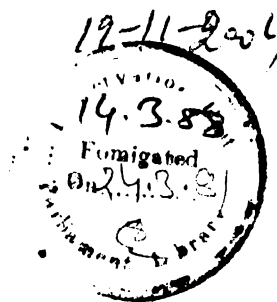
VOLUME I, 1933

(16th February to 15th April, 1933)

FIFTH SESSION

OF THE

THIRD COUNCIL OF STATE, 1933



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COUNCIL OF STATE.

Wednesday, 12th April, 1933.

The Council met in the Council Chamber of the Council House at Seven of the Clock, the Honourable the President in the Chair.

BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.

SECRETARY OF THE COUNCIL : Sir, in pursuance of rule 25 of the Indian Legislative Rules, I lay on the table copies of the following Bills which were passed by the Legislative Assembly at its meetings held on the 11th and 12th April, 1933, namely :

A Bill further to amend the Indian Income-tax Act, 1922, for a certain purpose.

A Bill to provide for the imposition of additional duties of customs on imported goods for the purpose of safeguarding industries in British India.

A Bill further to amend the Indian Tariff Act, 1894, for a certain purpose.

THE HONOURABLE THE PRESIDENT : As the Council is now in possession of these three Bills and of one other which was placed yesterday on the table, we shall be able to proceed with all these Bills on Saturday next. As some of the Members have expressed a desire to leave Delhi that very afternoon, I propose to summon the meeting of the Council at 10-30 A.M. on Saturday next and I trust we shall be able to finish our work before lunch. If we are not able to do so, of course, I propose to sit to a late hour and finish the work that day.

The Council then adjourned till Half Past Ten of the Clock on Saturday, the 15th April, 1933.